

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

O.A. No. 290/00170/14 with MA Nos. 290/00402/14, 290/00427/2014  
and 290/000458/2014

Date of Order : 29/01/2016

Mr. Vijay Mehta, counsel for the applicant  
Mr. K.S.Yadav, counsel for respondents

Heard. Counsel for the applicant sought permission to withdraw the OA. Permission granted. The OA stands disposed of as withdrawn. Accordingly, all the MAs are also disposed of.

*Praveen Mahajan*  
(PRAVEEN MAHAJAN)  
Administrative Member

✓  
(Dr. K.B.SURESH)  
Judicial Member

R/